

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Misc A.No. 456/KB/2018  
CA No. 143/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Jayshree Nirman Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, ADV.
2. MR. DEBANATH DEY, ADV.
3. MR. J. PATNAIK, ADV.

} For Petitioners.

*[Signature]*  
11/07/2018.

ORDER

The Ld. Counsel for the Petitioner is present.

Misc A.No. 456/KB/2018 filed by the applicant. Prayer for correction of the error in CA No. 143/KB/2017.

CA No. 143/KB/2017 was disposed of. Call on CA No. 143/KB/2017 along with the Misc A.No. 456/KB/2018.

List it for further consideration on 19/07/2018.

*Sd*

(Jinan K.R.)  
Member (J)